Sl. No.	State/UT	Amount (₹ in crore)
4.	Dadra and Nagar Haveli	256.65
5.	Delhi	166405.42
6.	Puducherry	800.02
7.	Lakshadweep	19.44
	Total	170598.63
	C.T.D.S.	19393
	Grand Total	1137685.41

^{*}Source: Pr. CCA, CBDT. Provisional, compiled on the basis of State-wise data available with ZAOs.

Excessive Pressure on tax assessees to collect tax

1803. SHRI NARESH GUJRAL: Will the Minister of FINANCE be pleased to state:

- (a) whether tax officials are exerting excessive pressure on the tax assessees to collect taxes in view of the high target fixed in the interim budget; and
- (b) whether Government will review these unrealistically high targets in order not to cause harassment to the taxpayers in view of slowdown in the economy?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) No unrealistic targets are fixed for collection of taxes. Collection of taxes depends on a number of factors such as rate of inflation, global financial conditions, tax-payer compliance behaviour, tax litigation success rate, efficacy of tax administration, growth in GDP (Gross Domestic Product), indirect tax policy, historical tax buoyancy, exchange rates of leading international currencies and international prices of imported goods and mix of commodities.

Tax officials only collect what is legitimately due to the Government.

Framework for revival of NPAs in MSME Sector

1804. SHRIMATI VANDANA CHAVAN: Will the Minister of FINANCE be pleased to state:

- (a) whether any scheduled commercial banks have formed committees for stressed Micro, Small and Medium Enterprises (MSMEs) as required under guidelines issued by the RBI;
- (b) if so, the details of number of committees formed and the number of cases decided by these committees in the last two years, bank-wise and State-wise;